

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1378
ANSWERED ON:01.12.2014
LABOUR LAWS IN SEZS
Ramachandran Shri Krishnan Narayanasamy

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government propose to introduce Special Economic Zones (SEZs) throughout the country for attracting Foreign Direct Investment (FDI) by suspending the existing labour laws;
- (b) if so, the details thereof;
- (c) whether the Government is aware of labour laws not being implemented in SEZs particularly in IT sector;
- (d) if so, the action taken by the Government for the implementation of labour laws in various SEZs in the country including the IT sector; and
- (e) the details of IT Parks and other industries declared as SEZs in the country where labour laws are not applicable?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) to (e): The information is being collected and will be laid on the Table of the House.